

3

**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07.02.2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/165/2016

**NAME OF THE PETITIONER(S)** : Dr. S. Dharani & 2 others

**NAME OF THE RESPONDENT(S)** : M/s Dharani Textiles Private Limited & 8 others

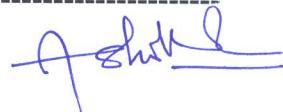
**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>
--------------	--------------------------	--------------------

SIGNATURE

**REPRESENTATION BY WHOM**

1. R. VIDHYA SHANICAR  
R. ASHOK KUMAR }  
} Counsel for Petitioners



B.M. SANTHARAM  
AVARADHA KRISHNAN

} Counsel for 9<sup>th</sup> Respondent



K. RAMESH  
R. RamaLingam & Associates Counsel for 7,8 Respondents 6-7-9  
9578145308

SANDEEP KUMAR

Counsel for R3 to R6  
**ORDER**



(For Counsel for Petitioners present. Counsel for R3 to R6 present. Counsel for R7 to R9 present and sought time for filing the counter. Time is enlarged at request. Put up on 27/2/2017 at 10.30 A.M.)

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)